GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.444 TO BE ANSWERED ON THE 15TH SEPTEMBER, 2020

PROVISION OF LAND TO MIGRANT LABOURERS

444. SHRI KAUSHAL KISHORE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government is aware that due to COVID-19, migrant labourers of Uttar Pradesh and Bihar have returned from other States, become unemployed and are compelled to do farming on their own village lands, the area of which is very less;

(b) if so, whether the Government has implemented any scheme to provide additional land to the migrant labourers to do farming; and

(c) if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): The Government of India has launched Garib Kalyan Rojgar Abhiyaan (GKRA) on 20th June, 2020 to boost employment and livelihood opportunities for migrant workers returning to villages and similarly affected citizens in rural areas, in the wake of COVID-19 outbreak. The Abhiyaan is implemented on mission mode to provide employment to migrant workers who have returned to their native villages of six (6) states namely, Bihar, Jharkhand, Madhya Pradesh, Odisha, Rajasthan and Uttar Pradesh.

The Campaign covers 116 districts of these states and is a joint effort by different Ministries/Departments of the Government of India.

As per Entry 18 and Entry 45 of List II (State List) of the Seventh Schedule to the Constitution, the subject of 'Land' and its management falls within the jurisdiction of States.

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